

**INDEX**  
**TO**  
**LOK SABHA DEBATES**

**(THIRTEENTH SERIES)**

**VOLUMES II AND III**

**SECOND SESSION OF THE THIRTEENTH LOK SABHA**

November 29, 1999 to December 23, 1999

Agrahayana 8, 1921 (Saka) to Pausa 2, 1921 (Saka)



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A list of abbreviations used in the Index is given below:

A.M.			Adjournment Motion
B.O.H.			Business of the House
C.A.			Calling Attention to Matter of Urgent Public Importance
Consid.	...		Consideration stage of a Bill
Consid.Cl.	...		Consideration of the Clauses of a Bill
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D.E.G.	...		Demands for Excess Grants
D.E.G.(R)	...		Demands for Excess Grants (Railways)
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